

**Government of India
Ministry of Consumer Affairs, Food and Public Distribution
Department of Consumer Affairs**

**LOK SABHA
UNSTARRED QUESTION NO. 2540
TO BE ANSWERED ON 02.08.2016**

ACTION AGAINST BLACK MARKETEERS AND HOARDERS

2540. SHRIMATI KAMLA DEVI PAATLE:
(OIH)

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION **मिनिस्टर कन्सुमर अफेयर्स, फूड एंड पब्लिक डिस्ट्रिब्यूशन** **be pleased to state:**

- (a) whether the Government is considering to take stringent action against black marketeers and hoarders in view of increasing prices of commodities in the country;
- (b) if so, the details thereof;
- (c) whether there is any proposal to constitute special courts for speedy trial of black marketeers and hoarders; and
- (d) if so, the details thereof and the time by which such courts are likely to be constituted by the Government?

ANSWER

मिनिस्टर कन्सुमर अफेयर्स, फूड एंड पब्लिक डिस्ट्रिब्यूशन **कहा कि वह निम्नलिखित बातें बता सकते हैं:**

**THE MINISTER OF STATE
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
(SHRI C. R. CHAUDHARY)**

(a) & (b) : Yes Madam. The action against the hoarders and blackmarketeers is an ongoing enforcement activity carried out by the State Governments/UTs being enforcement authorities. A Statement on action taken by the State Governments during 2016 is at **Annexure**.

(c) & (d) : No Madam. The State Governments may constitute Special Courts if necessary for speedy trial of black marketer and hoarders.

STATEMENT REFERRED IN REPLY TO PARTS (a) & (b) OF LOK SABHA STARRED QUESTION NO.*224 FOR 02.08.2016 REGARDING ACTION AGAINST BLACK MARKETEERS AND HOARDERS.

ACTION TAKEN UNDER THE ESSENTIAL COMMODITIES ACT, 1955 DURING 2016 (Relating to offences under EC Act- for violation of stock control orders)

Updated as on 27.07.2016

Sl. No.	STATES/UTs	No. of Raids Conducted	No. of Persons			Value of goods Confiscated (Rs. In Lakhs)	Detentions Ordered	Reported upto
			Arrested	Prosecuted	Convicted			
1	2	3	4	5	6	7	8	9
1.	Arunachal Pradesh	Nil	Nil	Nil	Nil	Nil		May
2.	Chhattisgarh	81	0	0	0	0		April to June
3.	Delhi	78	-	-	-	-		June (Except 2/3/4/5/2016)
4.	Goa	9	Nil	Nil	Nil	Nil		June
5.	Gujarat	4428	11	11	-	51.03	11	May
6.	Haryana	53	36	4	-	57.29		June (Except 03/2016)
7.	Himachal Pradesh	6020	-	-	-	6.44		March
8.	Kerala	105	26	14	0	0.45		May
9.	Maharashtra	165	242	125	0	73.37	1	April
10.	Manipur	Nil	Nil	Nil	Nil	Nil		March
11.	Mizoram	10	-	-	-	-		June (Except 2/4/2016)
12.	Meghalaya	2	Nil	Nil	Nil	Nil		May
13.	Nagaland	Nil	Nil	Nil	Nil	Nil		January
14.	Rajasthan	35	Nil	Nil	Nil	Nil		*
15.	Sikkim	57	-	-	-	-		June (Except 03/2016)
16.	Tamilnadu	NR	NR	NR	NR	NR	69	-
17.	Telangana	929	121	5	5	717.87	7	May
18.	Tripura	152	0	0	0	2.95		June
19.	Uttarakhand	595	22	4	-	0.3		June
20.	Uttar Pradesh	10966	49	57	21	115.49		April
21.	West Bengal	211	53	13	NIL	10868.16		May
22.	A & N Islands	35	-	-	-	-		June
23.	Chandigarh	Nil	Nil	3	1	Nil		June
24.	D & N Haveli	Nil	Nil	Nil	Nil	Nil		April
25.	Puducherry	469	-	3	-	2.14		June
	TOTAL	24400	560	239	27	11895.49	88	

Note : Other States have not submitted report so far.

NR : Not Reported

* : Raids under Pulses only
